

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

Dated: Guwahati, the 1.6.2023, 2023

No. HC.V-05/2016/ 433 /Estt. (Part-I) ##In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following **Computer Assistants** with effect from the dates shown against their names.

<b>Sl. No.</b>	<b>Name of The Incumbents (in order of Seniority)</b>	<b>Date of Confirmation</b>
1	Sri Dayananda Nath	29.01.2020
2	Sri Samuel Tumung	29.01.2020
3	Sri Dip Jyoti Saikia	26.11.2020
4	Sri Labu Sinha	26.11.2020
5	Sri Binod Baruah	26.11.2020

By Order,

*Sd/- Sri Shishir Kr. Das*

**REGISTRAR (ESTABLISHMENT)**

**Gauhati High Court.**

No. HC.V-05/2016/433 A/Estt. (Part-I) Dated: Guwahati, the 1.6.2023, 2023

### **Copy for Information and Necessary action:**

1. The Registrar (Vigilance/Admn./Judl.) , Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar (.....), Gauhati High Court, Guwahati.

6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
10. The Senior Systems Officer, Gauhati High Court, Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
- ✓ 13. The Administrative Officer (J), Accounts Section, Gauhati High Court, Guwahati. He is directed to make necessary & proper endorsement in the Service Book(s) and all other relevant documents of the person(s) concerned as required.
14. The Administrative Officer (J), .....Section, Gauhati High Court, Guwahati.
15. The Court Officer (No. I & II), Gauhati High Court, Guwahati.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.
17. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
18. The Person Concerned, Gauhati High Court, Guwahati.
19. The Order File.

  
**REGISTRAR (ESTABLISHMENT)**  
**Gauhati High Court.**

*Registrar J.S.S.  
24/5/23*